

SENIOR CIVIL JUDGE AND JMFC, DEVADURGA
Smt.Yasmin Parveen Ladkhan
SENIOR CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	O.S. 16/2019 (SUMMONS)		Pampanna S/o Bheemashappa Malledoddi Vs Rangappa S/o Pamanna paller	B R Mannapuri
2	O.S. 73/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt.Kariyamma W/o Late.Sharanagouda Vs Mariyappa S/o Bhimanagouda	H.Meenappa
3	O.S. 131/2018 (EVIDENCE) IA/1/2018		Ambamma W/o Hussainappa D/o Late. Kadappa Vs Nagamma W/o Late. Kadappa	MAHADEVAPPA.N.K.
4	O.S. 136/2018 (EVIDENCE) IA/1/2018		Muttamma W/o Hanumanthraya Vs Babamma W/o Kareppa	AMARESH PATIL
5	O.S. 145/2018 (EVIDENCE) IA/1/2018		Basamma W/o Basanna Amarapur Vs Magemma W/o Basanna Nadagouda	M MOUNESHWARA
6	O.S. 25/2019 (EVIDENCE) IA/1/2019		Shivangouda S/o late Gyanappa Vs Gangamma W/o Basavarajappagouda	ATB
7	M.V.C. 119/2019 (EVIDENCE)		Smt. Chanamma W/o Shivanna Vs Adappa S/o Chandramma	H MEENAPPA RAO
8	O.S. 67/2019 (EVIDENCE)		Hanumanthi @ Padma D/o Late Shivaputra (W/o Moulappa) Vs Anjamma D/o Late.Shivaputra (W/o Sharanappa)	R.Bhimanna
9	O.S. 70/2019 (EVIDENCE) IA/1/2019		Prabhuraya S/o Late.Yallappa Melakal Vs Yallamma W/o Late. Yallappa Melakal	HANUMANTHRAYA CHINTALAKUNTI
10	O.S. 72/2019 (EVIDENCE) IA/1/2019		Timmanna S/o Rangayya Vs Ramayya S/o Tippanna Myakal Doddi	HANUMANTHRAYA CHINTALAKUNTI
11	O.S. 95/2019 (EVIDENCE)		Devendramma W/o Ameenreddy Vs Ameenreddy S/o Sharanappa	BASANAGOUDA DESAI
12	M.C. 1/2020 (EVIDENCE)		Smt.Aruna @ Laxmidevi W/o Basavaraj Vs Basavaraj S/o Somayya Kavali	AMAREGOUDA T BERIGI

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13	O.S. 38/2016 (ARGUMENTS)		Sharanappa Vs Shikhareshwar and others	SATEESH.V.
14	O.S. 135/2016 (ARGUMENTS)		Smt. Sabamma Wo Rangappa Do Bhagayya Gujjal Vs Shivappa So Bhagayya Gujjal	RAGAVENDRA KOLKAR
15	O.S. 106/2017 (ARGUMENTS) IA/1/2017		Rangayya Alias Rangappa S.o Late.Rangayya Vaddiyavar Vs Shivamma W.o Late.Hanumayya Vaddiyavar	HANUMANTHRAYA CHINTALAKUNTI
16	O.S. 97/2018 (ARGUMENTS)		Smt. Bassamma W/o Shankrappa(D/o Linganna) Vs Siddalingappa Ganekal S/o Late. Linganna	S.S.PATIL
17	O.S. 8/2019 (Objections) IA/1/2019		Ayyamma W/o Sharanappa Vs Honnappa S/o Late. Siddalingappa	BASAVARAJ S
<u>11:00-01:00 PM</u>				
18	O.S. 58/2017 (A.D.R.) IA/1/2017		Huvappa So. Shivappa Lambhani Vs Shivappa S.o Late.Hunya Alias Honya Lambhani	HANUMANTHRAYA CHINTALAKUNTI
19	O.S. 91/2016 (EVIDENCE) IA/1/2014		Shivappa So Laxmayya Vs Gurappa So Nega Naik	R.PAMAPATHI
20	O.S. 21/2017 (EVIDENCE)		Smt.Nagaratna Do. Shivanagouda C.o Nagaratna Wo. Shanmukappa Vs Smt.Amaramma W.o Mahanthgouda	Doddappa Athanur
21	O.S. 85/2017 (EVIDENCE) IA/1/2017		Hanumanthraya S.o Late. Ningayya Vs Venkatesh S.o Rangnagouda Anwar	HANUMANTHRAYA CHINTALAKUNTI
22	O.S. 113/2017 (EVIDENCE) IA/1/2017		Smt.Mallamma W.o Late. Dodda Ganganna Vs Bheemanna S.o Boodeppa	R.R.Patil.

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23	O.S. 119/2017 (EVIDENCE) IA/1/2017		Smt.Virupamma Alias Parvatamma W.o Late. Shivarajappa Vs Gurappa S/o Late. Parappa	A.Rachanagouda Patil
24	M.C. 1/2018 (EVIDENCE)		Renuka Alias Madhusri W.o Chandrashekhar Alias Chandrashekhar Sugur Vs Shekhar Alias Chandrashekhar S.o Mallappa Sugur	Mannapuri Basavaraja
25	R.A. 6/2018 (EVIDENCE) IA/1/2018		Venkoba S/o Basanna Vs Basanna S/o Baladandappa(Dead)	AMAREGOUDA T BERIGI
26	O.S. 77/2018 (EVIDENCE) IA/1/2018		Shivamma W/o Late. Dyavappa aliyas Devappa Begar. Vs Abdul Razak S/o Azamath Hussain	R.K.
27	O.S. 96/2018 (EVIDENCE)		Begum W/o Late. Hussen Sab Vs Akrum Pasha W/o Fakuruddin Sab	A PRAKASH
28	Misc 34/2018 (EVIDENCE) IA/1/2018		Bheemanna Died by L.Rs Vs Basalingamma W/o Late. Bheemanna.	Basavaraj S
29	Misc 36/2018 (EVIDENCE) IA/1/2018		Bheemanna Died by LRs Vs Basalingamma W/o Late. Bheemanna.	Basavaraj S
30	O.S. 116/2018 (EVIDENCE) IA/1/2018		Manishamma W/o Shivanna Mulgeri Vs Yankoba S/o late. Shivaraya kalamgeri	H.L.C
31	O.S. 120/2018 (EVIDENCE) IA/1/2018		Manishamma Aliyas Mudemma W/o Shivanna Mulgeri Vs Yankoba S/o Late Shivaraya Kalamgeri	H.L.C
32	O.S. 127/2018 (EVIDENCE)		Shoba W/o Achutarao Kulkarni Vs Raghavendra S/o Basappa Madival	B.R. Mannapuri
33	M.V.C. 487/2020 (APPEARANCE OF PARTY)		Waheedsab S/o Modinsab Vs Moulali S/o Hussainsab	M.H.PATIL

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34	M.C. 10/2020 (APPEARANCE OF PARTY)		Goolamma W/o Kariyappa D/o Bheemappa Vs Kariyappa S/o Budeappa	Basavaraj Hemnur
35	O.S. 74/2020 (APPEARANCE OF PARTY)		H.Hanumantha Raya S/o Mallanna Vs Vijayakumar S/o H.Shivaraj Patil	M MOUNESHWARA
36	FDP 7/2017 (HEARING)		Ramanagouda Patil S.o Shivarajappa Patil Vs Shivarajappa S.o Basanagouda Patil	AMARESH PATIL
37	O.S. 14/2018 (HEARING)		Pampanna S.o Late. Bhimashappa Vs Eshwarappa S.o Late.Vasappa Alias Basappa	HANUMANTHRAYA CHINTALAKUNTI
38	M.C. 3/2019 (HEARING)		Mallamma W/o Lachmanna Vs Lachmanna S/o Channappa Sekasindi	H.L.C
39	Misc 2/2020 (HEARING)		Smt.Rajeshwari,dead by L.Rs. Vs The S.L.A.O. UKP, NRBC	GOWREESH
40	O.S. 56/2020 (A.D.R.)		Shantagouda S/o Maleppagouda Vs Maleppagouda S/o Shantappagouda	BASAVARAJ S
41	O.S. 151/2016 (EVIDENCE)		Thimmappa So Vasudeva Nayak Vs Mareppa So Siddappa Kurabar @ Shahabadiyavru	S.Y.Bukanatti
42	O.S. 88/2019 (Written statement) IA/1/2019		Sabanna S/o Late.Bheemanna Vs Mallamma W/o Late.Hanumantha	Basavaraj.S
43	O.S. 32/2020 (Written statement) IA/1/2020		Sharanappa S/o Bassanna Nagareddy Vs Sugareddy S/o Sharanappa Nagareddy	AMARESH PATIL

Cases listed below are adjourned due to Covid 19

44	EX 17/2016 (SUMMONS)	04-01-2021	Hanumantraya So Hanumappa By Lrs. Vs The Assistant commissioner and Land acquisition officer Raichur	A.T.Savanur
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45	FDP 6/2016 (SUMMONS)	04-01-2021	Siddamma Wo Monappa another. Vs Yallamma Wo Narasappa others.	M.MOUNESHWARA
46	Misc 62/2016 (SUMMONS)	04-01-2021	Smt. Channamma Wo Late Mallikarjun Vs Smt. Meenakshamma Wo Shivarajappa	H.MEENAPPA.RAO
47	O.S. 155/2016 (SUMMONS)	04-01-2021	Hanumanthi Vs Hanumanthraya	Basavaraj .S.
48	O.S. 16/2017 (SUMMONS) IA/1/2017	04-01-2021	Smt.Bibi W/o Dodda Babu Vs Rasool Bee W/o Late. Khasim Sab	Basavaraj.S
49	O.S. 88/2017 (SUMMONS) IA/1/2017	04-01-2021	Hanumantharaya S.o Dandappa Vs Bheemangouda S.o Dandappa dead by Lrs	mallinath Adv
50	O.S. 24/2018 (SUMMONS)	04-01-2021	Mallayya S.o Late.Erranna Vs Palayya S.o Late. Erranna	Chavan Venkatesh
51	O.S. 63/2018 (SUMMONS)	04-01-2021	Sharanamma W/o Nagareddeppa Vs Sujatha D/o Shekarappa	Basavaraj S
52	O.S. 95/2018 (SUMMONS) IA/1/2018	04-01-2021	Sharanagouda Aliyas Sharanappa S/o Late. Channabasappa Naganur Vs Sahebagouda S/o Late. Hanumanthraya Naganur.	H.L.C.
53	Misc 38/2018 (SUMMONS) IA/1/2018 IA/2/2018	04-01-2021	Gangappa S/o Shivaraya Vs Smt. Mansamma W/o Late. Shivaraya	Basavaraj s
54	O.S. 111/2018 (SUMMONS) IA/1/2018	04-01-2021	Hanumanthi W/o Hanmayya Jakali Vs Gangamma W/o Late. Nagayya Guge	Balakrishna Dotihal
55	O.S. 146/2018 (SUMMONS) IA/1/2018	04-01-2021	Nagraj S/o Late. Shekharappa, Vs Bassamma W/o Late. Krishnappa	Basavaraj Khanapur
56	FDP 1/2019 (SUMMONS)	04-01-2021	Smt. Nagaratnamma W/o Basavarajappa Vs Smt. Akkamma W/o Basappa	BASAVARAJ S

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57	FDP 6/2019 (SUMMONS)	04-01-2021	Mounamma W/o Shankrappa Vs Utamma W/o Manjappa	H.Hanumanthappa
58	O.S. 29/2019 (SUMMONS) IA/1/2019	04-01-2021	Chatarappa S/o Late. Topayya Vs Tavaraya S/o Late. Tukaya	Venkatesh D Chavvan
59	FDP 12/2019 (SUMMONS)	04-01-2021	Basalingamma W/o Lingappa Vs Gouramma W/o Yallappa	M MOUNESHWARA
60	Misc 26/2017 (APPEARANCE OF PARTY)	04-01-2021	Smt.Parvatemma W.o Sanna Channabasanagouda Vs Venkatreddy S.o Channa Bassappagouda	
61	EX 35/2019 (APPEARANCE OF PARTY)	04-01-2021	Rajashekhar S/o Basavanagouda Vs Bavasab S/o Phakeersab	GURURAJ PATIL
62	O.S. 12/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	04-01-2021	Smt.Budemma W/o Ranganna Haddinaloru Vs Smt.Parvatamma W/o Hanumayya Vakrani	RAGHAVENDRA KOLKAR
63	O.S. 14/2020 (APPEARANCE OF PARTY) IA/1/2020	04-01-2021	Bibamma @ Subhadramma W/o Veeranagouda Gorkal D/o Kahajanagouda @ Khajayya Vs Neellamma W/o Khajanagouda @ Khajayya	HANUMANTHRAYA CHINTALAKUNTI
64	FDP 1/2020 (APPEARANCE OF PARTY)	04-01-2021	Rekha @ Channabassamma W/o Bhimanagouda Vs Basalingamma W/o Venkatarya	MAHADEVAPPA.N.K.
65	O.S. 20/2020 (APPEARANCE OF PARTY)	04-01-2021	Lingamma W/o Rajshekar Vs Somanathgouda S/o Late.Veerupakshappa	Chavan Venkatesh
66	O.S. 228/2016 (NULL) IA/1/2016	04-01-2021	Ramanna S.o Lingappa Katika Vs Lingappa Katikar S.o Kallappa Katikar	Basavaraj .S
67	FDP 4/2019 (NULL)	04-01-2021	Smt. Sanganabasamma W/o Chandrayya aliyas Chandrarauagouda Vs Smt. Girijdevi W/o Siddappagouda	Mallinath S Hiremth

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68	O.S. 73/2016 (Steps)	04-01-2021	Hampamma Wo Siddharamareddy Vs Basavarajappa So Lingareddeppa	G. Amaregouda
69	Misc 58/2016 (Steps)	04-01-2021	Mallikarjun so Eshwarappa Vs Rukmiani Bai Wo Earanna	H.L.C.
70	R.A. 101/2016 (Steps) IA/1/2016	04-01-2021	Basavaraj So. Manappa Ors. Vs Siddamma Wo. Balapa and ors.	HANUMANTHRAYA CHINTALAKUNTI
71	O.S. 45/2017 (Steps) IA/1/2017	04-01-2021	Mallappa S.o Chandramappa Vs Ayyamma W.o Shankarappa	CHANDAYYA PATIL
72	O.S. 81/2017 (Steps)	04-01-2021	Smt. Eramma W.o Anjineya Teggihal Vs Gouramma W.o Ramaswamy Teggihal	BASANAGOUDA DESAI
73	O.S. 9/2019 (Steps) IA/1/2019	04-01-2021	Smt.Eramma W/o Mudeppa Vs Smt. Yallamma W/o Rangappa	V.M.METI
74	O.S. 37/2019 (Steps) IA/1/2019	04-01-2021	Venkoba S/o Mahadeva Vs Nagappa S/o Somanna Chawan	BASAVARAJ S

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1	Crl.Misc. 1668/2020 (APPEARANCE OF PARTY)		Pavitra S/o Anjaneya U/G Anjaneya S/o Thimmareddy Vs The Births and Deaths Registrar, Tahashil Office Devadurga.	Srinivas BK
2	Crl.Misc. 1669/2020 (APPEARANCE OF PARTY)		Sharanabasava S/o Goneppa U/G Goneppa S/o Rangayya Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
3	Crl.Misc. 1670/2020 (APPEARANCE OF PARTY)		Bhavani S/o Nagaraj U/G Ayyappa Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
4	Crl.Misc. 1671/2020 (APPEARANCE OF PARTY)		Amrutha S/o Chandrakanth U/G Chandrakanth S/O Venkob Nayak Vs The Births and Deaths Registrar, Tahashil Office Devadurga	Srinivas BK
5	Crl.Misc. 1672/2020 (APPEARANCE OF PARTY)		Shruti D/o Honagudeppa U/G Father Honagudeappa S/o Hanumanthraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
6	Crl.Misc. 1673/2020 (APPEARANCE OF PARTY)		Bhagya D/o Mallanna U/G Father Mallanna S/o Honagudappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
7	Crl.Misc. 1674/2020 (APPEARANCE OF PARTY)		Nirmala D/o Nagaraj U/G Father Nagaraj S/o Mallayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
8	Crl.Misc. 1675/2020 (APPEARANCE OF PARTY)		Bharkumar S/o Shivakumar U/G Fatehr Shivakumar S/o Somashekar Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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9	Crl.Misc. 1676/2020 (APPEARANCE OF PARTY)		Channabasava S/o Nagaraja U/G Father Nagaraja S/o Mallayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
10	Crl.Misc. 1677/2020 (APPEARANCE OF PARTY)		Bhart S/o Rangappa U/G Father Rangappa S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
11	Crl.Misc. 1678/2020 (APPEARANCE OF PARTY)		Tanuja D/o Basavaraj U/G Father Basavaraj S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
12	Crl.Misc. 1679/2020 (APPEARANCE OF PARTY)		Ambika D/o Shivaraja U/G Shivaraja S/o Basvaraja Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
13	Crl.Misc. 1680/2020 (APPEARANCE OF PARTY)		Radhika D/o Honagudeappa U/G Father Honagudeappa S/o Hanumanthraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
14	Crl.Misc. 1681/2020 (APPEARANCE OF PARTY)		Eramma D/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
15	Crl.Misc. 1682/2020 (APPEARANCE OF PARTY)		Devaraj S/o Mallikarjun U/G Father Mallikarjun S/o Parappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
16	Crl.Misc. 1683/2020 (APPEARANCE OF PARTY)		Naveen S/o Bhimareddy U/G Bhimareddy S/o Mallappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
17	Crl.Misc. 1684/2020 (APPEARANCE OF PARTY)		Shivukumar S/o Krishnappa U/G Fatehr Krishnappa S/o Mallikarjuna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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18	Crl.Misc. 1685/2020 (APPEARANCE OF PARTY)		Ganesh S/o Balugouda U/G Father Balugouda S/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
19	Crl.Misc. 1686/2020 (APPEARANCE OF PARTY)		Babureddy S/o Krishnappa U/G Krishnappa S/o Mallikarjun Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
20	Crl.Misc. 1687/2020 (APPEARANCE OF PARTY)		Sridevi D/o Rudrappa U/G Father Rudrappa S/o Ramareddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
21	Crl.Misc. 1688/2020 (APPEARANCE OF PARTY)		Manoj S/o Manjunath U/G Manjunath S/o Parvathreddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
22	Crl.Misc. 1689/2020 (APPEARANCE OF PARTY)		Rekha D/o Amateappa U/G Father Amateappa S/o Muddappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
23	Crl.Misc. 1690/2020 (APPEARANCE OF PARTY)		Varshini D/o Prabhu U/G Prabhu S/o Devindrappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
24	Crl.Misc. 1691/2020 (APPEARANCE OF PARTY)		Shivukumar S/o Basalingappa U/G Fatehr Basalingappa S/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
25	Crl.Misc. 1692/2020 (APPEARANCE OF PARTY)		Parvatamma D/o Prabhu U/G Father Prabhu S/o Ranganna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
26	Crl.Misc. 1693/2020 (APPEARANCE OF PARTY)		Sridevi D/o Ramanna U/G Father Ramanna S/o Amateappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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27	Crl.Misc. 1694/2020 (APPEARANCE OF PARTY)		Bhagyashree D/o Prabhu U/G Father Prabhu S/o Devappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
28	Crl.Misc. 1695/2020 (APPEARANCE OF PARTY)		Basavaraja S/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
29	Crl.Misc. 1696/2020 (APPEARANCE OF PARTY)		Sainaj D/o Kasimali U/G Father Kasimali S/o Khadarsab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
30	Crl.Misc. 1697/2020 (APPEARANCE OF PARTY)		Saniya D/o Khajasab U/G Father Khajasab S/o Ismailsab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
31	Crl.Misc. 1698/2020 (APPEARANCE OF PARTY)		Chand Momeen S/o Jubalesab U/G Jubalesab S/o Immam sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
32	Crl.Misc. 1699/2020 (APPEARANCE OF PARTY)		Chaitramma D/o Sharanappa U/G Sharnappa S/o Benakappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
33	Crl.Misc. 1700/2020 (APPEARANCE OF PARTY)		Roopshree D/o Shivukumar U/G Father Shivukumar S/o Somashekarappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
34	Crl.Misc. 1701/2020 (APPEARANCE OF PARTY)		Shanta.G. D/o Gaddelinga U/G Father Gaddelinga S/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
35	Crl.Misc. 1702/2020 (APPEARANCE OF PARTY)		Nikhita D/o Parvatareddy U/G Father Parvatareddy S/o Shivaramareddy Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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36	Crl.Misc. 1703/2020 (APPEARANCE OF PARTY)		Rohit S/o Jeevalappa U/G mother Hunamma w/o Jeevalappa Vs Registrar of Birth and death Tahsildar Devadurga	Srinivas BK
37	Crl.Misc. 1704/2020 (APPEARANCE OF PARTY)		Radhika D/o Jeevalappa U/G mother Hunamma W/o Jeevalappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
38	Crl.Misc. 1705/2020 (APPEARANCE OF PARTY)		Renuka D/o Jeevalappa U/G mother Hunamma W/o Jeevalappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
39	Crl.Misc. 1706/2020 (APPEARANCE OF PARTY)		Chatrappa S/o Lacchappa U/G mother Renukamma W/o Lacchappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
40	Crl.Misc. 1707/2020 (APPEARANCE OF PARTY)		Aakash Jadav S/o Gambir Jadav U/G mother Geetha W/o Gambir jadav Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
41	Crl.Misc. 1708/2020 (APPEARANCE OF PARTY)		Sharada D/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
42	Crl.Misc. 1709/2020 (APPEARANCE OF PARTY)		Prema D/o Lokappa U/G Mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
43	Crl.Misc. 1710/2020 (APPEARANCE OF PARTY)		Tirumala S/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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44	Crl.Misc. 1711/2020 (APPEARANCE OF PARTY)		Saniya D/o Lokappa U/G mother Lakshmi W/o Lokappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
45	Crl.Misc. 1712/2020 (APPEARANCE OF PARTY)		Raveena D/o Gangappa U/G mother Jummavva W/o Gangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
46	Crl.Misc. 1713/2020 (APPEARANCE OF PARTY)		Reshma D/o Gangappa U/G mother Jummavva W/o Gangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
47	Crl.Misc. 1714/2020 (APPEARANCE OF PARTY)		Anil S/o Geneppa U/G mother Mangamma W/o Geneppa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
48	Crl.Misc. 1715/2020 (APPEARANCE OF PARTY)		Shivamma D/o Geneppa U/G mother Mangamma Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
49	Crl.Misc. 1716/2020 (APPEARANCE OF PARTY)		Yankamma D/o Geneppa U/G mother Mangamma W/o Geneppa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
50	Crl.Misc. 1717/2020 (APPEARANCE OF PARTY)		Govinda S/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
51	Crl.Misc. 1718/2020 (APPEARANCE OF PARTY)		Sunitha D/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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52	Crl.Misc. 1719/2020 (APPEARANCE OF PARTY)		Shantamma D/o Erappa U/G mother Lakshmi W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
53	Crl.Misc. 1720/2020 (APPEARANCE OF PARTY)		Amaresh S/o Eranna U/G mother Deplibai W/o Eranna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
54	Crl.Misc. 1721/2020 (APPEARANCE OF PARTY)		Devaraja S/o Erappa U/G mother Deplibai W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
55	Crl.Misc. 1722/2020 (APPEARANCE OF PARTY)		Kavitha D/o Erappa U/G mother Deplibai W/o Erappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
56	Crl.Misc. 1723/2020 (APPEARANCE OF PARTY)		Jyothi Jadav D/o Venkatesh U/G mother Vannamma Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
57	Crl.Misc. 1724/2020 (APPEARANCE OF PARTY)		Rohit S/o Papanna U/G mother mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
58	Crl.Misc. 1725/2020 (APPEARANCE OF PARTY)		Shobha D/o Papanna U/G mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
59	Crl.Misc. 1726/2020 (APPEARANCE OF PARTY)		Arjun Jadav S/o Papanna U/G mother Lalitha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
60	Crl.Misc. 1727/2020 (APPEARANCE OF PARTY)		Rajashekhar Nayak S/o Shivaraj Nayak U/G mother Budemma W/o Shivaraj Nayak Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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61	Crl.Misc. 1728/2020 (APPEARANCE OF PARTY)		Lakshmi D/o Venkatesh U/G Honnmmaa W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
62	Crl.Misc. 1729/2020 (APPEARANCE OF PARTY)		Gouramma D/o Rangayya U/G Mother Yallamma W/o Rangayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
63	Crl.Misc. 1730/2020 (APPEARANCE OF PARTY)		Pallavi D/o Sabayya U/G mother Renuka W/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
64	Crl.Misc. 1731/2020 (APPEARANCE OF PARTY)		Piddayya S/o Shivappa U/G mother Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
65	Crl.Misc. 1732/2020 (APPEARANCE OF PARTY)		Ayali S/o Shivappa U/G mother Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
66	Crl.Misc. 1733/2020 (APPEARANCE OF PARTY)		Sabanna S/o Hanumantrya U/G mother Devamma W/o Hanumantrya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
67	Crl.Misc. 1734/2020 (APPEARANCE OF PARTY)		Kaveri D/o Paramayya U/G Rangamma W/o Paramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
68	Crl.Misc. 1735/2020 (APPEARANCE OF PARTY)		Ramanna S/o Shiramayya U/G mother Sabamma W/o Shiramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
69	Crl.Misc. 1736/2020 (APPEARANCE OF PARTY)		Priyanka D/o Devendrappa U/G Padmavathi W/o Devendrappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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70	Crl.Misc. 1737/2020 (APPEARANCE OF PARTY)		Bheemanagouda S/o Ramayya U/G mother Lakshmi W/o Ramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
71	Crl.Misc. 1738/2020 (APPEARANCE OF PARTY)		Swetha D/o Ningappa U/G mother Vijayalakshmi W/o Ningappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
72	Crl.Misc. 1739/2020 (APPEARANCE OF PARTY)		Ashwani D/o Venkatesha U/G mother Mallamma W/o Venkatesha Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
73	Crl.Misc. 1740/2020 (APPEARANCE OF PARTY)		Parvathi D/o Shivappa U/G mothe Mallamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
74	Crl.Misc. 1741/2020 (APPEARANCE OF PARTY)		Devaraja S/o Tayappa U/G mother shivamma W/o Tayappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
75	Crl.Misc. 1742/2020 (APPEARANCE OF PARTY)		Meenakshi D/o Rangappa U/G mother Shivamma W/o Rangappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
76	Crl.Misc. 1743/2020 (APPEARANCE OF PARTY)		Veerabhadrayya S/o Venkatesh U/G mother Mallamma W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
77	Crl.Misc. 1744/2020 (APPEARANCE OF PARTY)		Vinaykumar S/o Shivappa U/G mother Renukamma W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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78	Crl.Misc. 1745/2020 (APPEARANCE OF PARTY)		Shreedevi D/o Sabayya U/G mother Renuka W/o Sabayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
79	Crl.Misc. 1746/2020 (APPEARANCE OF PARTY)		Renuka D/o Shivappa U/G Father Shivappa Ningappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
80	Crl.Misc. 1747/2020 (APPEARANCE OF PARTY)		Balagouda S/o Paramayya U/G Father Paramayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
81	Crl.Misc. 1748/2020 (APPEARANCE OF PARTY)		Mariyappa S/o Tippayya U/G Father Tippayya S/o Mareappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
82	Crl.Misc. 1749/2020 (APPEARANCE OF PARTY)		Balayya S/o Rangayya U/G Father Rangayya S/o Balayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
83	Crl.Misc. 1750/2020 (APPEARANCE OF PARTY)		Praveen S/o Shivappa U/G Father Shivappa S/o Ramappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
84	Crl.Misc. 1751/2020 (APPEARANCE OF PARTY)		Shekhar S/o Mallappa U/G Father Mallappa S/o Ramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
85	Crl.Misc. 1752/2020 (APPEARANCE OF PARTY)		Sridevi D/o Srinivas U/g Father Srinivas S/o Hanumappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
86	Crl.Misc. 1753/2020 (APPEARANCE OF PARTY)		Mahalingappa S/o Sabayya U/g Father Sabayya S/o Mahalingappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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87	Crl.Misc. 1754/2020 (APPEARANCE OF PARTY)		Nousad Begum D/o Mahammed Usman Sab U/G Father Mahammed Usman Sab S/o Ali Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
88	Crl.Misc. 1755/2020 (APPEARANCE OF PARTY)		Aishwarya D/o Shivanna U/G Mother Mallamma W/o Shivanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
89	Crl.Misc. 1756/2020 (APPEARANCE OF PARTY)		Hanumanti D/o Rangayya U/g Mother Basamma W/o Rangayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
90	Crl.Misc. 1757/2020 (APPEARANCE OF PARTY)		Vijayakumar S/o Nagappa U/G Mother Laxmi W/o Nagappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
91	Crl.Misc. 1758/2020 (APPEARANCE OF PARTY)		Chandrashekhar S/o Shivappa U/G Mother Laxmi W/o Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
92	Crl.Misc. 1759/2020 (APPEARANCE OF PARTY)		Akasha S/o Basavaraj U/G Father Basavaraj S/o Paramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
93	Crl.Misc. 1760/2020 (APPEARANCE OF PARTY)		Hanumareddy S/o Srinivas U/G Father Srinivas S/o Hanumappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
94	Crl.Misc. 1761/2020 (APPEARANCE OF PARTY)		Nihal S/o Bashappa U/G Father Bashappa S/o Narayana Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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95	Crl.Misc. 1762/2020 (APPEARANCE OF PARTY)		Marilingamma D/o Tippayya Halli U/G Father Tippayya Halli S/o Mareyya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
96	Crl.Misc. 1763/2020 (APPEARANCE OF PARTY)		Swetha D/o Shivaraj U/G Father Shivaraj S/o Honnayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
97	Crl.Misc. 1764/2020 (APPEARANCE OF PARTY)		Bassamma D/o Shivanna Anampur U/G Father Shivanna Anampur S/o Hanumayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
98	Crl.Misc. 1765/2020 (APPEARANCE OF PARTY)		Parvathi D/o Tayappa U/G Father Tayappa S/o Sanna Shivappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
99	Crl.Misc. 1766/2020 (APPEARANCE OF PARTY)		Rekha D/o Shivappa U/G Father Shivappa S/o Ramappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
100	Crl.Misc. 1767/2020 (APPEARANCE OF PARTY)		Chandresh S/o Hanumanthraya U/G Father Hanumanthraya S/o Palayya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
101	Crl.Misc. 1768/2020 (APPEARANCE OF PARTY)		Hanumanthi D/o Basavaraj U/G Father Basavaraj S/o Paramanna Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
102	Crl.Misc. 1769/2020 (APPEARANCE OF PARTY)		Rubina D/o Mailboob Sab U/G Father Ismail Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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103	Crl.Misc. 1770/2020 (APPEARANCE OF PARTY)		Mainuddin S/o Mahiboob Sab U/G Mother Jaeeda begum W/o Mahiboob Sab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
104	Crl.Misc. 1771/2020 (APPEARANCE OF PARTY)		Timmayya S/o Nagappa U/G Mother Hanumanthi W/o Nagappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
105	Crl.Misc. 1772/2020 (APPEARANCE OF PARTY)		Naseema D/o Jakeer Husain U/G Mother Fatima W/o Jakeer Husain Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
106	Crl.Misc. 1773/2020 (APPEARANCE OF PARTY)		Anjum D/o Jakeer U/G Mother Fatima W/o Jakeer Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
107	Crl.Misc. 1774/2020 (APPEARANCE OF PARTY)		Mahiboob S/o Babu U/G Mother Rizwan Begum W/o Babu Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
108	Crl.Misc. 1775/2020 (APPEARANCE OF PARTY)		Khasim S/o Babu U/G Mother Rizwan Begum W/o Babu Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
109	Crl.Misc. 1776/2020 (APPEARANCE OF PARTY)		Renuka D/o Mallappa U/G Mother Bheemava W/o Mallappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
110	Crl.Misc. 1777/2020 (APPEARANCE OF PARTY)		Devamma D/o Mariyappa U/G Mother Maremma W/o Mariyappa Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK

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111	Crl.Misc. 1778/2020 (APPEARANCE OF PARTY)		Rekha D/o Venkatesh U/G Mother Laxmi W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
112	Crl.Misc. 1779/2020 (APPEARANCE OF PARTY)		Hanumanthraya S/o Venkatesh U/G Mother Laxmi W/o Venkatesh Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
113	Crl.Misc. 1780/2020 (APPEARANCE OF PARTY)		Sharanabasava S/o Bheemaraya U/G Mother Bheemavva W/o Bheemaraya Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
114	Crl.Misc. 1781/2020 (APPEARANCE OF PARTY)		Bandenawaz S/o Rajasab U/G Mother Ameena W/o Rajasab Vs Registrar of Births and Deaths, Tahasildar, Devadurga	Srinivas BK
115	Crl.Misc. 1893/2020 (APPEARANCE OF PARTY)		Fayaz S/o Zaheer Pasha U/G Mother Noor Jahan W/o Zaheer Pasha Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
116	Crl.Misc. 1894/2020 (APPEARANCE OF PARTY)		Jahooriya D/o Mohinuddin U/G Mother Naziya Sultana W/o Mohinuddin Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
117	Crl.Misc. 1895/2020 (APPEARANCE OF PARTY)		Zoya Faurkhi D/o Mohammed Khasim U/G Mother Samreen W/o Mohammed Khasim Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK
118	Crl.Misc. 1896/2020 (APPEARANCE OF PARTY)		Kavya D/o Chandrappa U/G Mother Padmavati W/o Chandrappa Vs Registrer of Birth and Death Tahsildhar Devadurga	Srinivas BK

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119	Crl.Misc. 1897/2020 (APPEARANCE OF PARTY)		Renuka D/o Narasappa U/G Mother Laxmi W/o Narasappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
120	Crl.Misc. 1898/2020 (APPEARANCE OF PARTY)		Mamata D/o Mallikarjun U/G Mother Nagarathna W/o Mallikarjun Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
121	Crl.Misc. 1899/2020 (APPEARANCE OF PARTY)		Laxmi D/o Mounesh U/G Father Mounesh S/o Basavaraj Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
122	Crl.Misc. 1900/2020 (APPEARANCE OF PARTY)		Rishi S/o Shantappa U/G Mother Nirmala W/o Shantappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
123	Crl.Misc. 1901/2020 (APPEARANCE OF PARTY)		Renuka D/o Venkatesh U/G Father Venkatesh S/o Hanumappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
124	Crl.Misc. 1902/2020 (APPEARANCE OF PARTY)		Mallikarjun S/o Narasappa U/G Father Narasappa S/o Bheemaraya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
125	Crl.Misc. 1903/2020 (APPEARANCE OF PARTY)		Amshika Abkari D/o Rajesh U/G Father Rajesh S/o Amaresh Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
126	Crl.Misc. 1904/2020 (APPEARANCE OF PARTY)		Ashok S/o Shivaraj U/G Father Shivaraj Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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127	Crl.Misc. 1905/2020 (APPEARANCE OF PARTY)		Narasannagouda S/o Bheemanna U/G Father Bheemanna S/o Basanagouda Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
128	Crl.Misc. 1906/2020 (APPEARANCE OF PARTY)		Bhagyashree D/o Mounesh U/G Father Mounesh S/o Basavaraj Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
129	Crl.Misc. 1907/2020 (APPEARANCE OF PARTY)		Mahiboobi D/o Zaheer Pasha U/G Mother Noor Jahan W/o Zaheer Pasha Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
130	Crl.Misc. 1908/2020 (APPEARANCE OF PARTY)		Bhoomika D/o Gundappa U/G Father Gundappa S/o Bheemaraya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
131	Crl.Misc. 1909/2020 (APPEARANCE OF PARTY)		Sharanagouda S/o Ramanna U/G Mother Shantamma W/o Ramanna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
132	Crl.Misc. 1910/2020 (APPEARANCE OF PARTY)		Basanagouda S/o Bheemanna U/G Father Bheemanna S/o Basanagouda Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
133	Crl.Misc. 1911/2020 (APPEARANCE OF PARTY)		Arun Kumar S/o Hanumanthrya U/G mother Mallamma Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
134	Crl.Misc. 1912/2020 (APPEARANCE OF PARTY)		Goutham S/o Chandrashekhar U/G mother Mallamma Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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135	Crl.Misc. 1913/2020 (APPEARANCE OF PARTY)		Saraswathi D/o Doddadurugoji U/G Sharada W/o Doddadurugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
136	Crl.Misc. 1914/2020 (APPEARANCE OF PARTY)		Shruthi D/o Chandrakanth U/G Mother Sarika Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
137	Crl.Misc. 1915/2020 (APPEARANCE OF PARTY)		Annapoorna D/o Mudukanna U/G mother Hanumanthi W/o Hanumanthi Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
138	Crl.Misc. 1916/2020 (APPEARANCE OF PARTY)		Madhu Hiremath D/o Mallikarjuna U/G mother Nagarathna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
139	Crl.Misc. 1917/2020 (APPEARANCE OF PARTY)		Renuka D/o Durugoji U/G mother Kamalabai U/G Durugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
140	Crl.Misc. 1918/2020 (APPEARANCE OF PARTY)		Renuka Abakari D/o Rajesh U/G mother Jayashree W/o Rajesh Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
141	Crl.Misc. 1919/2020 (APPEARANCE OF PARTY)		Megha D/o Mallayya U/G mother Nagarathna W/o Mallayya Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
142	Crl.Misc. 1920/2020 (APPEARANCE OF PARTY)		K. Hanumareddy S/o Ningappa U/G mother Devamma W/o Ningappa Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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143	Crl.Misc. 1921/2020 (APPEARANCE OF PARTY)		Parvathi D/o Doddadurugoji U/G mother Sharada W/o Doddadurugoji Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
144	Crl.Misc. 1922/2020 (APPEARANCE OF PARTY)		Veerabhadra S/o Shivaraja U/G mother Mallamma W/o Shivaraja Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
145	Crl.Misc. 1923/2020 (APPEARANCE OF PARTY)		Shreedevi D/o Bheemanna U/G mother Annapoorna W/o Bheemanna Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK
146	Crl.Misc. 1924/2020 (APPEARANCE OF PARTY)		Appu S/o Chandrakantha U/G mother Sarika W/o Chandrakantha Vs Registrar of Birth and Death Tahsildhar Devadurga	Srinivas BK

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1	O.S. 82/2014 (EVIDENCE) IA/1/2014		Shivanna so Thimmayya Vs Ranganath so Balayya	V.S.B HANUMANTHRAYA CHINTALAKUNTI
2	O.S. 59/2015 (EVIDENCE) IA/1/2015		Hussainbee wo Late. SannaHussainsab Vs Khasimbee wo Late. Hussainsab	BASAVARAJ S RAGHAVENDRA KOLKAR
3	O.S. 70/2015 (EVIDENCE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Arjun So Hnumantha Vs Basavaraj So Balappa	RAGHAVENDRA KOLKAR Chavan Venkatesh
4	O.S. 128/2015 (EVIDENCE) IA/2/2015 IA/1/2015		Saraswathi Wo Gangadharayya Swamy Vs Gangadhar Swamy So Veerayya Swamy @ Gangadharayya Swamy So Basavarajayya and 2 ors.	AMARESH PATIL T. Chandrashekar
5	O.S. 51/2016 (EVIDENCE) IA/1/2016		Basavaraj Vs Rachanna	HANUMANTHRAYA CHINTALAKUNTI BASAVARAJ S
6	O.S. 61/2016 (EVIDENCE) IA/1/2016		Gangamma Vs Jerbandi Basavarajappa	A.RAVIKUMAR PATIL AMARESH PATIL
7	O.S. 82/2016 (EVIDENCE) IA/1/2016		Narasimha Vs Venkoba	D. HANUMANTHRAO RAGHAVENDRA KOLKAR
8	O.S. 55/2017 (ARGUMENTS) IA/1/2017		Mahanandi Vs Somayya	HANUMANTHRAYA CHINTALAKUNTI BASAVARAJ S
9	P and SC 1/2018 (ARGUMENTS)		Ranganna Vs All concerned	A PRAKASH
10	O.S. 24/2018 (ARGUMENTS)		Durugamma Vs Siddappa	Basavaraja R Mannapuri A PRAKASH

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11	O.S. 82/2017 (EVIDENCE) IA/1/2017		Dharmanna Vs Tukkappa	Chavan Venkatesh RAGHAVENDRA KOLKAR
12	O.S. 101/2017 (EVIDENCE)		Basavaraj Vs Durgamma	HANUMANTHRAYA CHINTALAKUNTI RAGHAVENDRA KOLKAR
13	O.S. 19/2018 (EVIDENCE) IA/1/2018		Mariyappa Vs Dandappa	BASANAGOUDA DESAI BASAVARAJ S
14	O.S. 50/2018 (EVIDENCE) IA/1/2018		Balamma Vs Bavasab	HANUMANTHRAYA CHINTALAKUNTI S.S.PATIL
15	O.S. 15/2019 (EVIDENCE) IA/1/2019		Basalingamma Vs Anjaneyya	HANUMANTHRAYA CHINTALAKUNTI Basavaraja R Mannapuri
16	EX 8/2014 (HEARING)		Pragathi Krishna Gramina Bank Vs Amarappa so Hanumappa	BASAVARAJ S
17	FDP 2/2015 (HEARING)		Nagappa so Late. Bassappa Vs Earappa so Late. Bassappa	BASAVARAJ S C.Amare Gouda
18	O.S. 26/2015 (HEARING) IA/1/2015		Moulambee wo Khasimsab Vs Kasimbee wo Shahabuddin	MAHADEVAPPA.N.K. HANUMANTHRAYA CHINTALAKUNTI
Cases listed below are adjourned due to Covid 19				
19	O.S. 121/2014 (SUMMONS) IA/1/2014	30-01-2021	Bharathi wo Late. Prabhugouda Vs Suwarna wo Suresh, do Prabhugouda	A PRAKASH RAGHAVENDRA KOLKAR
20	O.S. 19/2019 (SUMMONS)	30-01-2021	Smt. Siddamma Vs Sri. Ravikumar	RAGHAVENDRA KOLKAR
21	O.S. 23/2020 (SUMMONS)	30-01-2021	Rajashekar Nayak S/o Venkatesh Nayak Vs Deputy Commissioner, Raichur	AMAREGOUDA T BERIGI
22	O.S. 27/2014 (NOTICE) IA/1/2014 IA/2/2014	30-01-2021	Bassamma wo Bassayya Vs Basalingamma wo Patrayya	MAHADEVAPPA.N.K. Mallikarjun Patil

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23	O.S. 62/2020 (APPEARANCE OF PARTY)	30-01-2021	Karnataka Gramin Bank Vs Parteppa Alias Patrappa S/o Shivappa	AMARESH PATIL
24	O.S. 65/2020 (APPEARANCE OF PARTY)	30-01-2021	Karnataka Gramin Bank Vs Patreppa @ Patrappa S/o Shivappa	AMARESH PATIL

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1	C.C. 158/2010 (ARGUMENTS)		JALAHALLI.P.S. Vs HANUMANTHA	APP AP
2	C.C. 440/2018 (JUDGEMENT)		Sanjeev Kumar C.P.I Vs Raddeppa (A1)	APP Piddayya T Nayak
11:00-01:00 PM				
3	Crl.Misc. 113/2017 (EVIDENCE)		Zubida Begum Vs Mohammed Yaqoob	BASANAGOUDA DESAI M MOUNESHWARA
4	C.C. 355/2018 (EVIDENCE)		Narashima Vs Basavarajappagouda Policegouda	APP AMARESH PATIL
5	C.C. 407/2018 (EVIDENCE)		Hosakerappa. K. PSI Vs Rajappa	APP Basavaraj Kanapur
6	C.C. 67/2019 (EVIDENCE)		Venkatesh Vs Anil Patil	APP AMARESH PATIL
7	C.C. 133/2019 (EVIDENCE)		Shivanapp Vs Siddappa	
8	Crl.Misc. 1176/2020 (EVIDENCE)		Lachamavva W/o Late Hanumayya Vs The Register of Birth and Deaths, TMC Office, Devadurga	Piddayya T Nayak
9	Crl.Misc. 1729/2020 (EVIDENCE)		Narasimha Rao S/o Narayana Rao Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Marilinga Bheemaraya Kolar
10	C.C. 255/2014 (EVIDENCE)		Gabbur P.S Vs Nane Gouda so Mallappa Biradar	APP BASAVARAJ S
11	C.C. 445/2014 (EVIDENCE)		Deodurg P.S. Vs Chandrakanthreddy so Bannappa Gouda	APP M MOUNESHWARA
12	C.C. 28/2015 (EVIDENCE)		Jalahalli P.S Vs Ningayya so Bheemayya	APP BASAVARAJ S

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13	C.C. 119/2015 (EVIDENCE)		Gabbur P.S Vs Hanumanthi wo Late. Ramanna	APP Basavaraja R Mannapuri
14	C.C. 234/2015 (EVIDENCE)		Deodurg P.S Vs Yankappa so Rangayya	APP Chavan Venkatesh
15	C.C. 102/2016 (EVIDENCE)		JALAHALLI.P.S. Vs Hanumanthraya so Yenkoba	APP BASAVARAJ S
16	C.C. 235/2016 (EVIDENCE)		Monuddin Vs Mahadevappa	APP Piddayya T Nayak
17	C.C. 15/2017 (EVIDENCE)		Hanumantha Vs Parashu @ Parashurama	
18	C.C. 136/2017 (EVIDENCE)		Mohmad Hussain Vs Anjaneyya	APP HANUMANTRAYA CHINTALAKUNTI SREEDHAR YALI
19	P.C.R. 3/2019 (EVIDENCE)		Umapati Vs Bhagirath Simha	
20	P.C.R. 15/2020 (EVIDENCE)		Rajasab S/o Shaiksab Vs Hussain Basha S/o Shaiksab	AMAREGOUDA T BERIGI
21	C.C. 432/2017 (JUDGEMENT)		Sabamma Vs Durugappa (A1)	APP BASANAGOUDA DESAI
Cases listed below are adjourned due to Covid 19				
22	C.C. 160/2018 (SUMMONS)	30-01-2021	Sugayya Swamy Vs Basagonda	APP
23	C.C. 250/2018 (SUMMONS)	30-01-2021	Sanjeev Kumar. T. CPI Vs Linganagouda	
24	C.C. 378/2018 (SUMMONS)	30-01-2021	Chidanand Vs Rahul (A1)	APP V.M.METI
25	C.C. 303/2019 (SUMMONS)	30-01-2021	State by Gabbur P.S Vs Hanumanth S/o Goudappa Lingadalliyavar	APP
26	C.C. 36/2020 (SUMMONS)	30-01-2021	State by Devadurga P.S Vs Basayya S/o Hanumayya	APP

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27	Crl.Misc. 1162/2020 (SUMMONS)	30-01-2021	Nagarathna W/o late Devappa Vs The register of birth and death, and Tahasildararu Tahasil Office, Devadurga	Piddayya T Nayak
28	C.C. 121/2013 (EVIDENCE)	30-01-2021	JALAHALLI .P.S. Vs Hanumanthraya	APP BASAVARAJ S
29	C.C. 260/2013 (EVIDENCE)	30-01-2021	DEVADURGA .P.S. Vs Shivakumar	APP BASAVARAJ S
30	Crl.Misc. 155/2015 (EVIDENCE)	30-01-2021	Shivalingamma so Gundappa Gurikar Vs Gundappa so Basanagouda Gurikar	SHANTAYYA HIREMATH Chavan Venkatesh
31	C.C. 82/2017 (EVIDENCE)	30-01-2021	Rudrappagouda Vs Virupanna	APP RAGHAVENDRA KOLKAR
32	C.C. 321/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Sri. Mohammed Fasiyuddin PI DCIB Unit Raichur Vs Parashuram	
33	C.C. 375/2018 (APPEARANCE OF ACCUSED)	30-01-2021	B.S Hosalli P.S.I Vs Sharanappa	
34	C.C. 549/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Hanumantraya Vs Sabayya @ Sabanna	
35	C.C. 155/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Parashuram Vs Jahir	APP Shukumuni Reddy
36	C.C. 30/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Bheemashankar S/o Bheemaraya	APP
37	C.C. 56/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Girish @ Parvathagiri S/o Honnappa	APP
38	C.C. 57/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Deepak Dafal S/o Kasinath Police wadi	APP
39	C.C. 58/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Hanumayya @ Hanumanthraya S/o Chandram	APP

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40	C.C. 74/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Siddanna S/o Shivareddy Desai	APP
41	C.C. 87/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Nagaraj S/o Mallappa	APP
42	C.C. 90/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Ismail S/o Mohammed	APP
43	C.C. 91/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Kumar S/o Krishnappa Rathod	APP
44	C.C. 120/2020 (APPEARANCE OF ACCUSED)	30-01-2021	PSI of Devadurga P.S Vs Hanamanta Bhangi S.o Dhayavappa	
45	C.C. 231/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S. Vs Mansour alias Mohamad Mansour S/o Ismail alias Mohamad Ismail	APP
46	C.C. 237/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S. Vs Raju S/o Muniyappa	APP
47	C.C. 240/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S. Vs Honnappa S/o Lachumayya Magenamani	APP
48	C.C. 471/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Gabbur P.S. Vs Basalinga S/o Jambanna Pujari	APP
49	C.C. 483/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Rangappa S/o Manshayya	A.P.P
50	C.C. 508/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Gabbur P.S Vs Umesh @ Umashankar S/o Lakshman	APP
51	C.C. 509/2020 (APPEARANCE OF ACCUSED)	30-01-2021	State by Devadurga P.S Vs Amaresh S/o Mudukappa	APP
52	C.C. 366/2014 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Deodurg P.S. Vs Suresh so Narasareddeppa	
53	C.C. 217/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Jalahalli P.S Vs Hussainsab so Hassainsab	APP

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54	C.C. 259/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Gabbur P.S Vs Dawal @ Doulasab so Chandpasha	
55	C.C. 274/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Gabbur P.S Vs Mehaboob so Mehaboob Ali	APP BASANAGOUDA DESAI
56	C.C. 356/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Jalahalli PS Vs Ameenuddin so Rajasab Gavi	APP Shukumuni Reddy
57	C.C. 357/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Jalahalli PS Vs Shivabassanna B so Bassanna boreddiyavaru	
58	C.C. 380/2015 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Deodurg P.S Vs Jinappa so Hanumanthraya	APP HANUMANTHRAYA CHINTALAKUNTI
59	C.C. 96/2016 (FRAMING OF CHARGE OR PLEA)	30-01-2021	JALAHALLI.P.S. Vs Basavaraj so Sukamuni Tanakallur	APP RAGHAVENDRA KOLKAR
60	C.C. 254/2016 (FRAMING OF CHARGE OR PLEA)	30-01-2021	P. Anjayya Vs Kalesha	
61	C.C. 348/2016 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Yankamma Vs Basavaraj	APP GURURAJ PATIL
62	C.C. 40/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Sidaraya Balurgi Vs Amaregouda	APP BASAVARAJ S
63	C.C. 45/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	N.S PRABHAKARA Vs Bhimanna Nadagouda	APP BASAVARAJ S
64	C.C. 89/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Rajiya Begum Vs Bava Sab(A1)	
65	C.C. 127/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Amresh.B.Hugar PSI Vs Basavaraj (A1)	
66	C.C. 189/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Suresh Bendegumbala PSI Vs Sayyed kutubddin	APP
67	C.C. 197/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Shivaraja Vs Balayya	APP V.M.METI

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68	C.C. 201/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Basanagouda Vs Amateppa	APP M MOUNESHWARA
69	C.C. 203/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Shivappa Vs Amaresh Gouda	
70	C.C. 223/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Anjineyya Vs Mahiboob	APP V.M.METI
71	C.C. 335/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Balappa Vs Siddalingappa	
72	C.C. 363/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Earappa Vs Nurappa	APP Basavaraja R Mannapuri
73	C.C. 389/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	RANGAPPA Vs Vinod	APP MAHADEVAPPA.N.K.
74	C.C. 435/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Mahmed Sab Vs Davala Sab	
75	C.C. 453/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Rai Village Accountent Vs Rachanna	APP M MOUNESHWARA
76	C.C. 503/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	S.K Kamble Vs Mohammed samir Bashir	APP
77	C.C. 555/2017 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Hampanna Vs Kandeppa (A1)	
78	C.C. 40/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Sharanappa Vs Gangoji	
79	C.C. 54/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Hemalappa (Dead) Vs Tensingh	APP Shivappa Pawar
80	C.C. 170/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Lokesh B.J. IPS ASP Deodurga P.S Vs Sanganagouda	
81	C.C. 175/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Umapathi Vs Basavantraya	APP Hanamappa Jerebadi
82	C.C. 318/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Fasiyuddin Ansari Excise PS Vs Pomanna	APP V.M.METI

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83	C.C. 320/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	G. Hanumantha Vs Venkatesh	APP V.M.METI
84	C.C. 352/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Hanumantappa Mannapur Vs Basava	
85	C.C. 360/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Channamma Vs Kumaraswamy (A1)	
86	C.C. 371/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Madolappa PS EO Vs Srinivas	APP Shukumuni Reddy
87	C.C. 413/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Gouramma Vs Mudukappa	
88	C.C. 416/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Nagaraja Vs Hanumantraya	
89	C.C. 442/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Nagaraj Vs Ramesh (A1)	
90	C.C. 448/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Hanumantha Vs Basappa (A1)	
91	C.C. 478/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Hosakerappa. K. PSI Vs Ravikumar	APP S.S.PATIL
92	C.C. 602/2018 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Mallikarjunayya H.C 214 Vs Sabareddy	APP Shivappa Pawar
93	C.C. 68/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Basamma Vs Ravichandra	APP Basavaraja R Mannapuri
94	C.C. 105/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Shri. L.B.Agni Vs Lalsab	APP M MOUNESHWARA
95	C.C. 174/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Sri. Ratnakar Nagesh Vs Devappa	
96	C.C. 204/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Smt. Lakshmi Vs Ramesh	
97	C.C. 222/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Sri. Ramesh Vs Shekharappa	APP V.M.METI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
98	C.C. 261/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	Raghu C.P.C 45 Vs Mallappa	
99	C.C. 309/2019 (FRAMING OF CHARGE OR PLEA)	30-01-2021	State by Devadurga P.S Vs Abdul Ghani S/o Rasul Sab Buvaji	APP BASAVARAJ S
100	C.C. 150/2020 (FRAMING OF CHARGE OR PLEA)	30-01-2021	State by Devadurga P.S. Vs Gangappa S/o Channappa Chawanna	APP
101	C.C. 228/2015 (WARRANT)	30-01-2021	Deodurg P.S Vs Ramesh so Mareppa	
102	C.C. 230/2016 (WARRANT)	30-01-2021	Baba Vs Nagya aliys Nagaraj	
103	C.C. 477/2018 (WARRANT)	30-01-2021	Sanjeev Kumar. T. CPI Vs Noor Basha Ustad (A1)	APP Shivappa Pawar
104	C.C. 559/2018 (WARRANT)	30-01-2021	Sanjeev Kumar. T. CPI Deodurga. Vs T. Srinivas @ Srinivasareddy @ Seenu @ Vijay Srinivas	
105	C.C. 613/2018 (WARRANT)	30-01-2021	Sri. Sanjeev Kumar. T. CPI Vs Hanumanna	
106	C.C. 187/2020 (WARRANT)	30-01-2021	State by Gabbur P.S Vs Sabayya S/o Manasayya	APP